

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 104/2023/EZ

SUBHAS DATTA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 07  
i.e. THE WEST BENGAL POLLUTION CONTROL  
BOARD.

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Filed by

*Prithwish Kumar Basu.*

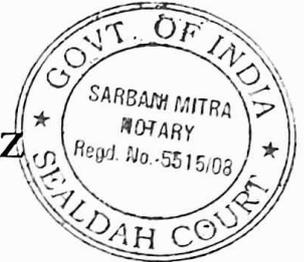
PRITHWISH KUMAR BASU  
ADVOCATE  
HIGH COURT AT CALCUTTA

SLNO- 69 OF 6/4/23



BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 104/2023/EZ



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THE STATE OF WEST BENGAL & ORS.

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AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 07  
i.e. THE WEST BENGAL POLLUTION CONTROL  
BOARD.

Most Respectfully Sheweth

I, Sri Subrata Ghosh, Occupation- Service, residing at Narkelbagan,  
Gorosthan, Chinsurah son of Shri Biswanath Ghosh, aged about 59  
years, by faith-Hindu, by, District - Hooghly, do hereby solemnly  
declare and say as follows:-

06 NOV 2023

01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 07, to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the solemn orders passed by this Hon'ble Tribunal dated 06.09.2023.

03. That, in compliance to the order of the Hon'ble National Green Tribunal dated 06.09.2023, the State Board Officials visited the area in the vicinity of Howrah Railway Station from 14.09.2023 to 16.09.2023 and on 26.09.2023.

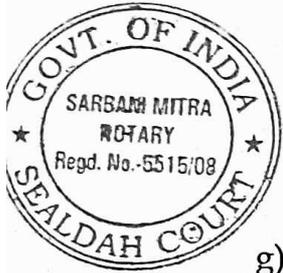
04. That, from the inspection the following observations are revealed:

- a) The hotels/eateries are situated in the area in front of the Railway Station Complex on the bank of the river Hooghly.
- b) There are 16 nos. of hotels/eateries situated in the said area, out of which 08 nos. have obtained only "Consent to Establish" from the State Board and 03 nos. have obtained "Consent to Establish" and "Consent to Operate" of the State Board from DIC, Howrah under "Green" category.
- c) During inspection, it was learnt that most hotels/eateries have been operating in the said area since a long time.



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- d) The water requirement for cooking/ washing of vegetables etc. and cleaning of utensils, domestic use of hotel staff and others is met from river Hooghly or supply from Hooghly Nadi Jalapath Paribahan Samabay Samity (HNJPSS) and the waste water is directly discharged to river Hooghly without any treatment facility. Drinking water for customers of hotels/eateries are procured in large jars from outside as observed.
- e) All hotels/eateries carryout cooking and serving of food within their premises. Cooking is done using either coal fired or LPG fired oven without any fume extraction/exhaust system.
- f) Solid waste generated from the hotels/eateries are disposed off through HMC conservancy. However, some solid waste mostly food waste and ash from coal fired oven were found to be dumped into the river.
- g) Hotel run by Howrah Station Porter's Welfare Association (earlier known as New Tara Ma Hotel) is located at 4/3, Rishi Bankim Chandra Road, Howrah near Mother Diary/ACP Office (North Division) was found operating with bamboo structure and tin shed. Some of the hotels have encroached the river bank and constructed bamboo structures.
- h) Around 25 nos. mobile eateries and temporary stalls with tarpaulin cover/ big umbrella cover were observed.



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- i) The portion of land behind the Railway Mail Service is occupied by a mandir which has a khatal and toilets are constructed beside the river. The discharge from the khatal and the septic tanks are directly being discharged to the river.
- j) The Hooghly Nadi Jalapath Paribahan Samabay Samity (HNJPSS) has its office building on the river bank and the discharge from the toilets are also flushed into the river. There is one bio-toilet on one of the jetties.
- k) The area around the hotels/eateries and ghats are having an overall unhygienic condition.
- l) During inspection, units reported that they have taken the hotel/eatery premise on rent basis from Kolkata Port Trust.
- m) The Effluent Treatment Plant operated by the Railway Authority has a capacity of 7 MLD and on an average the effluent received is about 5.9 MLD.



05. That, the following remarks were obtained by the State Board Officials from the said inspection :-

- i) M/s Anna Hotel was found closed at the time of inspection and M/s. New Tara Maa was operating.
- ii) Kolkata Port Trust has been requested by the State Board to provide the list of units located on the banks of River Hooghly within their jurisdiction.

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- iii) HMC conservancy department should take care that the entire solid waste from the area including that generated from the units is not dumped on the river bank.
- iv) The appropriate authority should take necessary suitable action against the encroachments in the area adjoining the Howrah Railway Station and the ferry ghats.
- v) The waste water generated from the units should be directed to the Effluent Treatment Plant operated by the Railway Authority through a trunk sewer so that no untreated effluent is discharged to the river.



Copy of the inspection report of the State Board is annexed herewith and marked with letter "R1".

06. That, four units, namely, M/s. Joy Maa Tara Hindu Hotel, M/s. New Tara Maa Hindu Hotel, M/s. Ganapati Bhojnalaya and M/s. Gupta Hotel were called for hearing by the State Board on 18.10.2022 and 16.11.2022.

Copy of the Record of Proceedings of the State Board are annexed herewith and collectively marked with the letter "R2".

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07. That, the State Board vide Memo dated 24.08.2023 issued a closure order with disconnection of electricity to M/s. Anna Hotel (Prop: Mr. S. Sunder Tewar), as it was operating in violation of the environmental norms laid down by the State Board.

Copy of the direction of the State Board dated 24.08.2023 is annexed herewith and marked with letter "R3".

08. That, out of the total sixteen hotels, one hotel, namely, Eating House (earlier known as Ganapati Bhojanaloya) has preferred an appeal before the Appellate Authority of the State Board. The said appeal is pending before the said Appellate Authority.

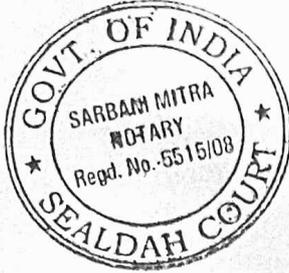
09. That, the hotels/eateries shall require permission from Kolkata Port Trust for construction within port limits, i.e. within 45.7 metre of High Water Mark at Spring Tide.

10. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

*Sunder Tewar*  
DEPONENT



06 NOV 2023



## VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 59 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 9 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

*Sarban Mitra*  
DEPONENT

Identified and Settled by me

Advocate

WBPCB

Solemnly Affirmed &  
Declared Before Me  
On Identification By .

*Sarban Mitra*  
SARBANI MITRA  
NOTARY  
Regd. No. - 5515/08

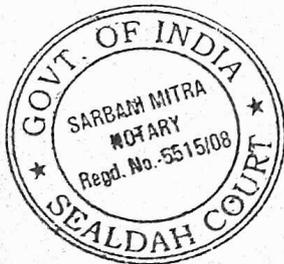
06 NOV 2023

Report in the matter of Original Application No. 104/2023/EZ (Mr. Subhas Datta Vs The State of West Bengal &Ors.) vide Hon'ble NGT order (Eastern Zone Bench, Kolkata) dated 06.09.2023.

In connection with the above order of the Honble NGT, the area in the vicinity of Howrah Railway Station was inspected from 14.09.2023 to 16.09.2023 and on 26.09.2023

Observations:

- The hotels/eateries are situated in the area in front of the Railway Station Complex on the bank of the river Hooghly.
- There are 16 nos. of Hotels/ eateries situated in the said area of which 03 nos. (Abhishek Hotel Restaurant, Sai Ganga Hindu Hotel and Jay Bijay Hindu Hotel) have obtained 'Consent to Operate' of WBPCB from DIC, Howrah under 'Green' category.
- During inspection, on enquiry with the unit representative, it was learnt that most hotels/ eateries have been operating in the said area since a long time
- As reported, the water requirement for cooking/ washing of vegetables etc. and cleaning of utensils, domestic use of hotel staff and others is met from river Hooghly or supply from Hooghly Nadi Jalapath Paribahan Samabay Samity (HNJPSS) and the waste water is directly discharged to river Hooghly without any treatment facility. Drinking water for customers of hotels/ eateries are procured in large jars from outside as observed.
- All the Hotels/ eateries carry out cooking and serving of food within their premises. Cooking is done using either coal fired or LPG fired oven without any fume extraction/ exhaust system.
- Solid waste generated from the hotels/ eateries is disposed off through HMC conservancy as reported. However some solid waste (mostly food waste and ash from coal fired oven) was found to be dumped into the river.
- Hotel run by Howrah Station Porters' Welfare Association (earlier known as New Tara Ma Hotel) is located at 4/3 Rishi Bankim Chandra Road, Howrah near Mother Dairy/ ACP Office (North Division) was found operating with bamboo structure and tin shed. Some of the hotels have encroached the river bank and constructed bamboo structures.

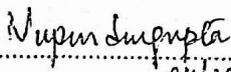


- Around 25 nos. mobile eateries and temporary stalls with tarpaulin cover/ big umbrella cover were observed.
- The portion of land behind the Railway Mail Service is occupied by a mandir which has a khatal and toilets which are constructed just beside the river. The discharge from the khatal and the septic tanks are directly being discharged to the river.
- The Hooghly Nadi Jalapath Paribahan Samabay Samity (HNJPSS) has its office building on the river bank and as informed by their representative the toilets are also discharging to the river. There is one bio-toilet on one of the jetties.
- The area around the hotels/ eateries and ghats are having an overall unhygienic condition.
- During inspection, units reported that they have taken the hotel/ eatery premise on rent basis from Kolkata Port Trust.
- The ETP operated by the Railway Authority has a capacity of 7 MLD and on an average the effluent received is about 5.9 MLD as reported.

**Remarks:**

- M/s. Anna Hotel was found closed at the time of inspection and M/s. New Tara Maa was operating.
- Kolkata Port Trust has been requested by the State Board to provide the list of units located on the banks of River Hooghly within their jurisdiction.
- The entire solid waste from the area including that generated from the units should be taken by the HMC conservancy department so that it is not dumped on the river bank.
- The appropriate authority should take necessary suitable action against the encroachments in the area adjoining the Howrah Railway Station and the ferry ghats.
- The waste water generated from the units should be directed to the ETP operated by the Railway authority through a trunk sewer so that no untreated effluent is discharged to the river.

  
.....  
Bhim Tikader

  
.....  
Nupur Sengupta  
Att

  
.....  
Jayati Mitra



**Status of the Hotels/Eateries situated in front of Howrah Railway Station**

Sl. No.	Unit name with owner and address	Status of Consent to Establish (CFE) / Consent to Operate (CFO)	Status of Effluent Treatment Plant (ETP)
01	<b>Eating House (earlier name Ganapati Bhojanalaya)</b> 4/5, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Could not produce during inspection.	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
02	<b>Hotel of Smt. Sami Das</b> Infront of P.O. RMS, Platform Inspector WB Division.	CFE / CFO: Could not produce during inspection.	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
03	<b>Howrah Station Porters Welfare Association (earlier name Maa Tara Hotel)</b> 4/5, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Could not produce during inspection.	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
04	<b>Gupta Hotel</b> 4/5, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Could not produce during inspection.	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
05	<b>Anna Hotel (earlier name S.Sundar Tewar)</b> 4/5, Rishi Bankim Chandra Road, Howrah - 711101	During inspection the unit was closed as per closure order of WBPCB	
06	<b>Howrah Station Porters Welfare Association (earlier name New Maa Tara Hotel)</b> 4/3, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Could not produce during inspection.	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
07	<b>Kishori Mohan Dutta &amp; Bros (Dutta Cabin)</b> 4/3, Rishi Bankim Chandra Road, PS - Golabari, Howrah - 711101 (Trade Licence Holding No. - 02)	CFE / CFO: Obtained CFE of from DIC, Howrah but could not produce CFO	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
08	<b>Abhishek Hotel Restaurant</b> 4/3, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO : Obtained CFO from DIC, Howrah and valid upto 31.07.2026	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
09	<b>Islamia Hotel</b> 4/3, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Obtained CFE of from DIC, Howrah but could not produce CFO	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly



Sl. No.	Unit name with owner and address	Status of Consent to Establish (CFE) / Consent to Operate (CFO)	Status of Effluent Treatment Plant (ETP)
10	<b>Sai Ganga Hindu Hotel</b> 1/7B, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO : Obtained CFO from DIC, Howrah and valid upto 31/01/2026	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
11	<b>Durga Mukesh Hindu Hotel</b> 1/7B, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Obtained CFE of from DIC, Howrah but could not produce CFO	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
12	<b>Jay Bijay Hindu Hotel</b> 1/7B, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO : Obtained CFO from DIC, Howrah and valid upto 31/07/2026	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
13	<b>Om Jay Ma Tara Tea &amp; Tiffin Centre</b> 1/A, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Could not produce during inspection.	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
14	<b>Rajesh Hindu Hotel</b> 1, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Obtained CFE of from DIC, Howrah but could not produce CFO.	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
15	<b>Dilip Hindu Hotel</b> 4/3, Rishi Bankim Chandra Road, Howrah - 711101	CFE / CFO: Obtained CFE of from DIC, Howrah but could not produce CFO	ETP : No Kitchen, washing of utensil & wash basin is directly discharged to River Hooghly
16	<b>Royal Rail Hospitality on Railway Land</b>	CFE / CFO: Could not produce during inspection. During inspection the unit was under commissioning stage.	ETP : Yes Unit proposes to discharge effluent to a common ETP with Howrah Railway

*B.T.*  
04/10/2022  
B Tikader

*Nrupin Sengupta*  
04/10/2022 JEE  
N Sengupta

*cd/*  
J Mitra





**WEST BENGAL POLLUTION CONTROL BOARD**  
 (Department of Environment, Government of West Bengal)  
 Mani Square, Block/Space-8IT  
 8th Floor, 164/1, Maniktala Main Road, Kolkata - 700 054  
 website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in), Tel No. (033) 2320-0042  
 e-mail: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

Memo No. 5L/WPB-2021/J-3980

Dated: -2022

**PUBLIC GRIEVANCE CELL**

Complainant (s)	Respondent (s)
Ankur Sharma	M/s Joy Maa Tara Hindu Hotel (Also known as M/s Howrah Station Porters Welfare Association)
Date: 18-10-2022	Time: 12:30 PM.

**RECORD OF PROCEEDINGS**

Mr. Ankur Sharma, complainant, appeared in person. Nobody appeared on behalf of the respondent.

This is a complaint against an eatery allegedly causing environmental hazards in the surrounding area during their operations.

The complainant submitted that the eatery is flouting environmental norms.

Officials of Howrah Regional Office, WBPCB caused an inspection on 07/09/2022. The inspection report reveals that the unit has not obtained consent to establish/consent to operate of the State Board. Excerpts from the inspection report are given below:

**“Observation:**

- The unit has obtained trade licence from HMC in the name of M/s. Howrah Station Porters Welfare Association for eating activities but operating in the name of M/s Joy Mau Tara Hindu Hotel.
- This is an eatery, situated at the bank of river Hooghly which is just opposite to Howrah Railway station. The unit is constructed with tin/ashbestos shed and brick structure. As informed by Sri Asim Dutta, Manager of the unit, the eating house is in existence for about 6 years.
- Total nos. of seating capacity for eating purpose is about 40 at a time. The unit possesses one kitchen eastern side of the unit. The kitchen has 02 nos. LPG-fired ovens and 05 nos coal-fired ovens for cooking activities. None of the ovens have any fume collection hood except 01 no exhaust fan & stack (chimney) for venting out the fumes (arising out of cooking activities in the kitchen) into the atmosphere. During inspection cooking activity was going on.
- The unit has no ETP/facilities (oil & grease trap) for treatment of effluent from kitchen/washing of utensils activities and wash basin. Waste water is directly discharged to Hooghly River. Unit has 01 no bore well for withdrawing water for use in kitchen/washing of utensils activities and wash basin. No permission has been obtained from the concerned authority.



- Solid wastes (food wastes & kitchen wastes etc.) are disposed through HMC conservancy. Papers, plastics, plastic bottles (including PET) & glass bottles are sold out, as informed by unit personnel.

**Remarks/recommendation:**

- The unit is operating without CFE & CFO of the State Board.
- Unit should install ETP facilities (oil & grease trap) for treatment of effluent from kitchen/washing of utensils activities and wash basin prior to discharge into adjacent river Hooghly.
- Unit should obtain permission from SWID for 01 no bore well.
- The unit should use LPG instead of coal fired oven as the area is nearby to Victoria Memorial Hall.
- Unit may be directed to comply with the provisions of the Plastic Waste Management Rules, 2016 and its amendments."

Considering the overall scenario, the contents of the inspection report and the submissions of the complainant, we hereby note that *M/s Joy Maa Tara Hindu Hotel* (run by M/s Howrah Station Porters Welfare Association) is required to obtain *consent to operate* of the State Board but has failed to do so. We are therefore not inclined to permit the unit to run without obtaining consent to operate of the State Board. However, for the ends of justice and fair play and as the unit is micro/small scale, we are not recommending regulatory action and giving an opportunity to comply with the recommendations given in the above inspection report within 31-12-2022. The compliance report shall contain supporting photographs and shall be submitted within the same time frame.

We make it clear that the respondent unit shall maintain environmental norms strictly and take all necessary measures so that the environment is not affected due to its activities in any way, whatsoever.

The unit is also at liberty to approach the Howrah Regional Office of the State Board in case of guidance required, if any.

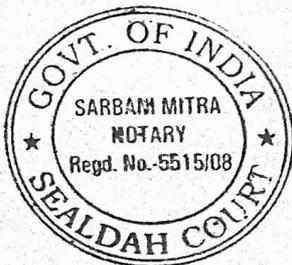
The Commissioner, Howrah Municipal Corporation and the Director, State Water Investigation Directorate may be kept informed of this order passed by the State Board today.

The Officer in Charge, Golabari Police Station is requested to oversee the compliance of this order and also see that the respondent unit **does not operate after 31/12/2022 without obtaining consent to operate of the State Board.** In case of any violation of this order, he is at liberty to take necessary action in accordance with law.

Sd/-  
( Dr. D. Chakraborty )  
Sr. Scientist & Incharge, P.G. Cell

Sd/-  
( B. Majumdar )  
Environmental Engineer

Sd/-  
( M. Bandyopadhyay, WBJS )  
Dist. Judge (Retd.)



Memo No. 1315-5L/WPB-2021/J-3980

Dated: 2.2 -10-2022

Copy forwarded to:- (1-10)

1. M/s Joy Maa Tara Hindu Hotel, 4/5, Rishi Bankim Chandra Road, Opposite Howrah Railway Station, P.S: Golabari, Dist: Howrah, Pin: 711101, West Bengal.
2. Mr. Ankur Sharma, 13/3, Dr. P. K. Banerjee Road, Dist.: Howrah, Pin: 711101, West Bengal.
3. The Commissioner, Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Howrah - 711101.
4. The Director, State Water Investigation Directorate, Nirman Bhaban, 3rd Floor, Salt Lake City, Kolkata-91
5. The Officer in Charge, Golabari Police Station, 97, Dr Abani Dutta Rd, Babudanga, Mali Panchghara, Howrah, West Bengal 711101.
6. The General Manager, District Industries Centre, Howrah, 24, Belilious Road, P.O. & Dist.: Howrah, Pin: 711101.
7. Chief Engineer (O & E Cell), WBPCB.
8. The Environmental Engineer & In charge, Howrah Regional Office, WBPCB.
9. The P.A. to the Member-Secretary, WBPCB.
10. Guard File

Environmental Engineer, P.G. Cell,  
W. B. Pollution Control Board



o/c.



**WEST BENGAL POLLUTION CONTROL BOARD**  
(Department of Environment, Government of West Bengal)

Mani Square, Block/Space-8IT  
8<sup>th</sup> Floor, 164/1, Maniktala Main Road, Kolkata - 700 054  
website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in), Tel No. (033) 2320-0042  
e-mail: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

Memo No. 5L/WPB-2021/N-3981

Dated:- 2022

**PUBLIC GRIEVANCE CELL**

Complainant (s)	Respondent (s)
Ankur Sharma	M/s New Tara Maa Hindu Hotel (Run by Howrah Station Porters Welfare Association)
Date: 18-10-2022	Time: 1:00 PM.

**RECORD OF PROCEEDINGS**

Mr. Ankur Sharma, complainant, appeared in person. Nobody appeared on behalf of the respondent.

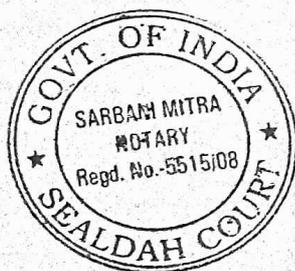
This is a complaint against an eatery allegedly causing environmental hazards in the surrounding area during their operations.

The complainant submitted that the eatery is flouting environmental norms.

Officials of Howrah Regional Office, WBPCB caused an inspection on 07/09/2022. The inspection report reveals that the unit has not obtained consent to establish/consent to operate of the State Board. Excerpts from the inspection report are given below:

**“ Observation:**

- The unit has obtained trade license from HMC in the name of M/s Howrah Station Porters Welfare Association for eating activities but operating under name of M/s New Tara Maa Hindu Hotel. This hotel has two portion and each portion has 24 nos. seating capacity.
- This is an eatery, situated at the bank of river Hooghly which is just opposite to Howrah railway station. The unit is constructed with tin/ asbestos shed and brick structure. As informed by Qasim Ali, Manager of the unit, the eating house is in existence for about 6 years.
- Total nos. of seating capacity for eating purpose is about 2X 24= 48 nos. at a time. The unit possesses one kitchen for both portions. the kitchen has 04 nos. LPG fired ovens and 02 nos. coal-fired ovens for cooking activities. None of the ovens have any fume collection hood except 01 no exhaust fan & stack (chimney) for venting out the fumes (arising out of cooking activities in the kitchen) into the atmosphere. During inspection, cooking activity was going on.
- The unit has no ETP/facilities (oil & grease trap) for treatment of effluent from kitchen/washing of utensils activities and wash basin. Waste water is directly discharged to Hooghly River. Unit has 01 no bore well for withdrawing water for use in kitchen/washing of utensils activities and wash basin. No permission has been obtained from the concerned authority.
- Solid wastes (food wastes & Kitchen wastes etc.) are disposed through HMC conservancy. Papers, plastics, plastic bottle (including PET) & glass bottles are sold out, as informed by unit personnel.



**Remarks/recommendation:**

- The unit is operating without CTE & CFO of the State Board.
- Unit should install ETP facilities (oil & grease trap) for treatment of effluent from kitchen/washing of utensils activities and wash basin prior to discharge into adjacent river Hooghly.
- Unit should obtain permission from SWID for 01 no bore well.
- The unit should use LPG instead of coal fired oven as the area is near to Victoria Memorial Hall.
- Unit may be directed to comply with the provisions of the Plastic Waste Management Rules, 2016 and its amendments."

Considering the overall scenario, the contents of the inspection report and the submissions of the complainant, we hereby note that *M/s New Tara Mau Hindu Hotel* ( run by *M/s Howrah Station Porters Welfare Association*) is required to obtain *consent to operate* of the State Board but has failed to do so. We are therefore not inclined to permit the unit to run without obtaining consent to operate of the State Board. However, for the ends of justice and fair play and as the unit is micro/small scale, we are not recommending regulatory action and giving an opportunity to comply with the recommendations given in the above inspection report within 31-12-2022. The compliance report shall contain supporting photographs and shall be submitted within the same time frame.

We make it clear that the respondent unit shall maintain environmental norms strictly and take all necessary measures so that the environment is not affected due to its activities in any way, whatsoever.

The unit is also at liberty to approach the Howrah Regional Office of the State Board in case of guidance required, if any.

The Commissioner, Howrah Municipal Corporation and the Director, State Water Investigation Directorate may be kept informed of this order passed by the State Board today.

The Officer in Charge, Golabari Police Station is requested to oversee the compliance of this order and also see that the respondent unit **does not operate after 31/12/2022 without obtaining consent to operate of the State Board.** In case of any violation of this order, he is at liberty to take necessary action in accordance with law.

Sd/-

( Dr. D. Chakraborty )

Sr. Scientist & Incharge, P.G. Cell

Sd/-

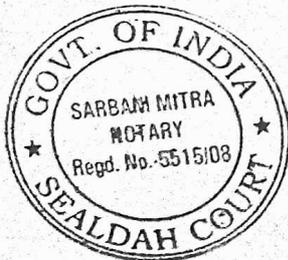
( B. Majumdar )

Environmental Engineer

Sd/-

( M. Bandyopadhyay, WBJS )

Dist. Judge (Retd.)



Memo No. 1316- 5L/WPB-2021/N-3981

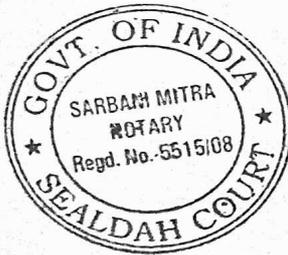
Dated: 29-10-2022

Copy forwarded to: (1-10)

1. M/s New Tara Maa Hindu Hotel (run by M/s Howrah Station Porters Welfare Association), 4/3, Rishi Bankim Chandra Road, Opposite Howrah Railway Station, P.S: Golabari, Dist: Howrah, Pin: 711101, West Bengal.
2. Mr. Ankur Sharma, 13/3, Dr. P. K. Banerjee Road, Dist.: Howrah, Pin: 711101, West Bengal.
3. The Commissioner, Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Howrah - 711101.
4. The Director, State Water Investigation Directorate, Nirman Bhaban, 3rd Floor, Salt Lake City, Kolkata-91
5. The Officer in Charge, Golabari Police Station, 97, Dr Abani Dutta Rd, Babudanga, Mali Panchghara, Howrah, West Bengal 711101.
6. The, General Manager, District Industries Centre, Howrah, 24, Belilious Road, P.O. & Dist.: Howrah, Pin: 711101.
7. Chief Engineer (O & E Cell), WBPCB.
8. The Environmental Engineer & In charge, Howrah Regional Office, WBPCB.
9. The P.A. to the Member-Secretary, WBPCB.
10. Guard File

Environmental Engineer, P.G. Cell.  
W. B. Pollution Control Board

O/c.





**WEST BENGAL POLLUTION CONTROL BOARD**  
(Department of Environment, Government of West Bengal)

Mani Square, Block/Space-8IT  
8th Floor, 164/1, Maniktala Main Road, Kolkata - 700 054  
website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in). Tel No. (033) 2320-0042  
e-mail: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

Memo No. 5L/WPB-2021/G-3769

Dated: -2022

**PUBLIC GRIEVANCE CELL**

Complainant (s)	Respondent (s)
Ankur Sharma	M/s Ganapati Bhojnalaya Prop: Sachin Jaiswal
Date: 18-10-2022	Time: 11:45 PM.

**RECORD OF PROCEEDINGS**

Mr. Ankur Sharma, complainant, appeared in person. Nobody appeared on behalf of the respondent.

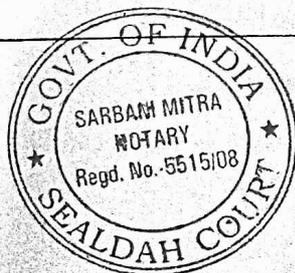
This is a complaint against an eatery allegedly causing environmental hazards in the surrounding area during their operations.

The complainant submitted that the eatery is flouting environmental norms.

Officials of Howrah Regional Office, WBPCB caused an inspection on 07/09/2022. The inspection report reveals that the unit has not obtained consent to establish/consent to operate of the State Board. Excerpts from the inspection report are given below:

**“Observation:**

- This is an eatery, situated at the bank of river Hooghly which is just opposite to Howrah railway station. The unit is situated at ground floor of a (G+1) structure. As informed by Sri Sachin Jaiswal, proprietor of the unit, that the eating house is in existence about 5 years and presently the eating house is being operated in the name of M/s Eating House for eateries purpose.
- Total nos. of seating capacity for eating purpose is about 24 at a time. The unit possesses one kitchen on the ground floor. The kitchen has 02 nos. LPG-fired ovens and 01 no coal-fired oven for cooking activities. None of the ovens have any fume collection hood & stack (chimney) for venting out the fumes (arising out of cooking activities in the kitchen) into the atmosphere. During inspection cooking activity was going on.
- The unit has no ETP/facilities (oil & grease trap) for treatment of effluent from kitchen/washing of utensils activities and wash basin. Waste water is directly discharged to Hooghly River. Unit has 01 no bore well for withdrawing water for using in kitchen/washing of utensils activities and wash basin. No permission has been obtained from the concerned authority.
- Solid wastes (food wastes & kitchen wastes etc.) are disposed through HMC conservancy. Papers, plastics, plastic bottles (including PET) & glass bottles are sold out, as informed by unit personnel.



Remarks/recommendation:

- The unit is operating without CFE & CFO of the State Board.
- Unit should install ETP/facilities (oil & grease trap) for treatment of effluent from kitchen/washing of utensils activities and wash basin prior to discharge into adjacent river Hooghly.
- Unit should obtain permission from SWID for 01 no bore well.
- The unit should use LPG instead of coal fired oven as the area is near to Victoria Memorial Hall.
- Unit may be directed to comply with the provisions of the Plastic Waste Management Rules, 2016 and its amendments."

Considering the overall scenario, the contents of the inspection report and the submissions of the complainant, we hereby note that *M/s Ganapati Bhojnalaya* (presently known as *M/s Eating House*) is required to obtain consent to operate of the State Board but has failed to do so. We are therefore not inclined to permit the unit to run without obtaining consent to operate of the State Board. However, for the ends of justice and fair play and as the unit is micro/small scale, we are not recommending regulatory action and giving an opportunity to comply with the recommendations given in the above inspection report within 31-12-2022. The compliance report shall contain supporting photographs and shall be submitted within the same time frame.

We make it clear that the respondent unit shall maintain environmental norms strictly and take all necessary measures so that the environment is not affected due to its activities in any way, whatsoever.

The unit is also at liberty to approach the Howrah Regional Office of the State Board in case of guidance required, if any.

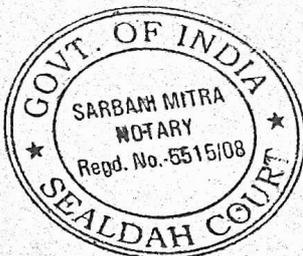
The Commissioner, Howrah Municipal Corporation and the Director, State Water Investigation Directorate may be kept informed of this order passed by the State Board today.

The Officer in Charge, Golabari Police Station is requested to oversee the compliance of this order and also see that the respondent unit does not operate after 31/12/2022 without obtaining consent to operate of the State Board. In case of any violation of this order, he is at liberty to take necessary action in accordance with law.

Sd/-  
( Dr. D. Chakraborty )  
Sr. Scientist & Incharge, P.G. Cell

Sd/-  
( B. Majumdar )  
Environmental Engineer

Sd/-  
( M. Bandyopadhyay, WBJS )  
Dist. Judge (Retd.)



21

-3-

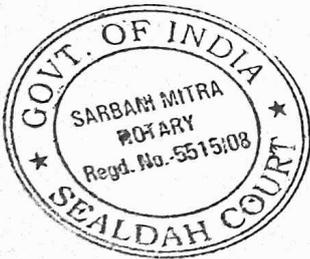
Memo No. 1321 - 5L/WPB-2021/G-3769

Dated: 01 -11-2022

Copy forwarded to:- (1-10)

1. M/s Ganapati Bhojnalaya (presently known as M/s Eating House). Prop: Sachin Jaiswal, 4/5, Rishi Bankim Chandra Road, Opposite Howrah Railway Station, P.S: Golabari, Dist: Howrah, Pin: 711101, West Bengal.
2. Mr. Ankur Sharma, 13/3, Dr. P. K. Banerjee Road, Dist.: Howrah, Pin: 711101, West Bengal.
3. The Commissioner, Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Howrah - 711101.
4. The Director, State Water Investigation Directorate, Nirman Bhaban, 3rd Floor, Salt Lake City, Kolkata-91
5. The Officer in Charge, Golabari Police Station, 97, Dr Abani Dutta Rd, Babudanga, Mali Panchghara, Howrah, West Bengal 711101.
6. The, General Manager, District Industries Centre, Howrah, 24, Belilious Road, P.O. & Dist.: Howrah, Pin: 711101.
7. Chief Engineer (O & E Cell), WBPCB.
8. The Environmental Engineer & In charge, Howrah Regional Office, WBPCB.
9. The P.A. to the Member-Secretary, WBPCB.
10. Guard File

Environmental Engineer, P.G. Cell,  
W. B. Pollution Control Board





**WEST BENGAL POLLUTION CONTROL BOARD**  
(Department of Environment, Government of West Bengal)

Mani Square, Block/Space-8IT  
8<sup>th</sup> Floor, 16/1, Maniktala Main Road, Kolkata - 700 054  
website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in). Tel No. (033) 2320-0042  
e-mail: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

Memo No. 5L/WPB-2021/G-3982

Dated: -2022

**PUBLIC GRIEVANCE CELL**

Complainant (s)	Respondent (s)
Ankur Sharma	M/s Gupta Hotel
Date: 16-11-2022	Time: 1:00 PM.

**RECORD OF PROCEEDINGS**

Mr. Ankur Sharma, complainant, appeared in person. Mr Kanhaiya Lal Gupta appeared on behalf of the respondent.

This is a complaint against an eatery allegedly causing environmental hazards in the surrounding area during their operations.

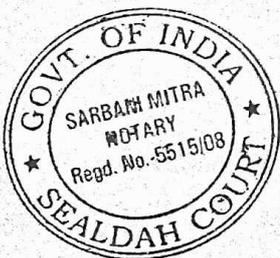
The complainant submitted that the eatery is flouting environmental norms.

The respondent submitted a copy of trade license of the Howrah Municipal Corporation for the year 2022-23. He further submitted that consent to establish/consent to operate of the State Board is yet to be obtained.

Officials of Howrah Regional Office, WBPCB caused an inspection on 07/09/2022. Excerpts from the inspection report are given below:

**Observation:**

- This is an eatery, situated at the bank of river Hooghly which is just opposite to Howrah railway station. The unit is constructed with tin/asbestos shed and brick structure. As informed by Sri Kanhaiyalal Gupta, Proprietor of the unit that the eating house is in existence for about 6 years.
- Total nos. of seating capacity for eating purpose is about 30 at a time. The unit has 01 no kitchen at northern side of eating house. The kitchen has 02 no LPG-fired ovens and 01 no coal-fired oven for cooking activities. None of the ovens have any fume collection hood except 02 nos. exhaust fan & stack (chimney) for venting out the fumes (arising out of cooking activities in the kitchen) into the atmosphere. During inspection cooking activity was going on.
- The unit has no ETP/facilities (oil & grease trap) for treatment of effluent from kitchen/washing of utensils activities and wash basin. Waste water is directly discharged to Hooghly River. 01 no bore well was found adjacent to M/s Anna Hotel. As stated they take water from it for regular use in kitchen/washing of utensils activities and wash basin. No permission has been obtained from the concerned authority.



- Solid wastes (food wastes & kitchen wastes etc.) are disposed through HMC conservancy. Papers, plastic bottles (including PET) & glass bottles are sold out, as informed by unit personnel

**Remarks/recommendation:**

- The unit is operating without CFE & CTO of the State Board
- Unit should install ETP facilities (oil & grease trap) for treatment of effluent from kitchen washing of utensils activities and wash basin prior to discharge into adjacent river Hooghly.
- Unit should obtain permission from SWID for 01 no bore well.
- The unit should use LPG instead of coal fired oven as the area is nearby to Victoria Memorial Hall
- Unit may be directed to comply with the provisions of the Plastic Waste Management Rules, 2016 and its amendments.

Considering the overall scenario, the contents of the inspection report and the submissions of the complainant and respondent, we hereby note that *M/s Gupta Hotel* is required to obtain consent to operate of the State Board but has failed to do so. We are therefore not inclined to permit the unit to run without obtaining consent to operate of the State Board. However, for the ends of justice and fair play and as the unit is micro/small scale, we are not recommending regulatory action and giving an opportunity to comply with the environmental norms as mentioned in the recommendations given in the above inspection report within 31-01-2023. The compliance report shall contain supporting photographs and shall be submitted within the same time frame.

We make it clear that the respondent unit shall maintain environmental norms strictly and take all necessary measures so that the environment is not affected due to its activities in any way, whatsoever.

The unit is also at liberty to approach the Howrah Regional Office of the State Board in case of guidance required, if any.

The Commissioner, Howrah Municipal Corporation and the Director, State Water Investigation Directorate may be kept informed of this order passed by the State Board today.

The Officer in Charge, Golabari Police Station is requested to oversee the compliance of this order and also see that the respondent unit **does not operate after 31/01/2023 without obtaining consent to operate of the State Board.** In case of any violation of this order, he is at liberty to take necessary action in accordance with law.

Sd/-  
( Dr. D. Chakraborty )  
Sr. Scientist & Incharge, P.G. Cell

Sd/-  
( B. Majumdar )  
Environmental Engineer

Sd/-  
( A. Goswami )  
Senior Law Officer



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-3-

Memo No. 1416- 5L/WPB-2021/G-3982

Dated: 23 -11-2022

Copy forwarded to:- (1-16)

1. M/s Gupta Hotel, 4/5, Rishi Bankim Chandra Road, Opposite Howrah Railway Station, P.S: Golabari, Dist: Howrah, Pin: 711101, West Bengal.
2. Mr. Ankur Sharma, 13/3, Dr. P. K. Banerjee Road, Dist.: Howrah, Pin: 711101, West Bengal.
3. The Commissioner, Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Howrah - 711101.
4. The Director, State Water Investigation Directorate, Nirman Bhaban, 3rd Floor, Salt Lake City, Kolkata-91
5. The Officer in Charge, Golabari Police Station, 97, Dr Abani Dutta Rd, Babudanga, Mali Panchghara, Howrah, West Bengal 711101.
6. The General Manager, District Industries Centre, Howrah, 24, Belilious Road, P.O. & Dist.: Howrah, Pin: 711101.
7. Chief Engineer (O & E Cell), WBPCB.
8. The Environmental Engineer & In charge, Howrah Regional Office, WBPCB.
9. The P.A. to the Member-Secretary, WBPCB.
- 10 Guard File

  
Environmental Engineer, P.G. Cell.  
W. B. Pollution Control Board

O/e.



All Communication  
to State Board  
should be  
addressed with  
Number, Date and  
Subject.



WEST BENGAL POLLUTION CONTROL BOARD  
(Department of Environment, Government of West Bengal)  
Main Square, Black/Space-SJT  
8th Floor, 164/1, Maniktala Main Road, Kolkata - 700 054  
website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in), Tel No. (033) 2320-0042  
e-mail: [net.wbpcb.wb@bangla.gov.in](mailto:net.wbpcb.wb@bangla.gov.in)

Memo No 179 - PG/LD/03/2020

Date: 16 / 02 / 2023

To  
The Officer In-charge,  
Golabari Police Station,  
97 Abani Dutta Road,  
Howrah- 711101.

Sub: Complaint regarding creation of severe nuisance and health hazards due to the operation of an eatery named as M/s Gupta Hotel at 4/5, Rishi Bankim Chandra Road, Near Jetty No. 2, Opposite to Howrah Railway Station, PS- Golabari, District- Howrah, West Bengal, Pin- 711101.

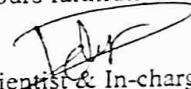
Sir,

Enclosed please find herewith an email complaint received by the State Board from Mr. Ankur Sharma regarding creation of severe nuisance and health hazards due to the operation of an eatery named as M/s Gupta Hotel at 4/5, Rishi Bankim Chandra Road, Near Jetty No. 2, Opposite to Howrah Railway Station, PS- Golabari, District- Howrah, West Bengal, Pin- 711101. In this regard, please note that a hearing was previously held in the State Board on this issue on 16/11/2022, a copy of the "Record of Proceedings" {Ankur Sharma vs M/s Gupta Hotel} of which is enclosed.

In view of the above, you are requested to see that "M/s Gupta Hotel" does not operate after 31-01-2023 without obtaining consent to operate of the State Board.

In case of any non-compliance, you are at liberty to take appropriate action in accordance with law with an intimation to the State Board and to the complainant.

Yours faithfully,

  
Sr. Scientist & In-charge,  
Public Grievance Cell

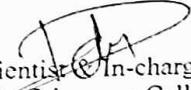
Encl: As stated.

Memo No 179 - PG/LD/03/2020

Date: 16 / 02 / 2023

Copy forwarded for information to:

1. Mr. Ankur Sharma, <Email- [adv.ankursharma9@gmail.com](mailto:adv.ankursharma9@gmail.com)>.
2. The Environmental Engineer & In-Charge, Howrah Regional Office, WBPCB.

  
Sr. Scientist & In-charge,  
Public Grievance Cell



o/c -



WEST BENGAL POLLUTION CONTROL BOARD  
(Department of Environment, Government of West Bengal)  
Paribesh Bhawan, 10A Block - LA Sector III, Bidhannagar  
Kolkata - 700 106, Ph.: 2335-9088 8861 7428, Fax : 2335-2813  
Website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in), Email: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

Memo No. 1216 -SL/WPB-2021/A-3568

Date: 24/08/2023

**CLOSURE ORDER WITH DISCONNECTION OF ELECTRICITY**

**WHEREAS**, M/s Anna Hotel, Prop: Mr. S. Sunder Tewar (hereinafter referred to as the unit) located 4/5, Rishi Bankim Chandra Road, Near Jetty No. 2, opposite to Howrah Railway Station, P.S.-Golabari, Dist.-Howrah, Pin-711101 is an eatery.

**AND WHEREAS**, in connection with the complaint lodged by Sri Ankur Sharma, 13/3, Dr. P.K. Banerjee Road, Dist.-Howrah, Pin-711101 the unit was inspected by the West Bengal Pollution Control Board (hereinafter referred to as the State Board) officials on 07.09.2022. Subsequently, P.G. Cell of the State Board called for a hearing on 16.11.2022. Accordingly, Record of Proceeding (ROP) was issued and the officer in-charge, Golabari Police station is requested to oversee the compliance of this order and also see the responded unit does not operate after 31.01.2023 without obtaining Consent to Operate of the State Board.

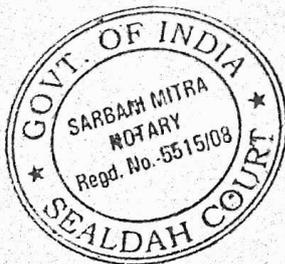
**AND WHEREAS**, further complaint letter was received by the State Board through E mail against the unit on 08.02.2023. Accordingly, the State Board also issued a letter to officer in-charge, Golabari Police Station on 16.02.2023 to oversee the above mentioned compliance.

**AND WHEREAS**, in connection with the complaint the unit was again inspected by the State Board official on 14.06.2023. The following observations were made during inspection:

- This is an eatery, situated at the bank of river Hooghly which is just opposite to Howrah railway station. The unit is situated beside the Jetty no 2 and adjacent to underpass and having common roof. As informed by Sri S. Sundar Tewar, Proprietor of the unit that the eating house is in existence about 06 years.
- Total nos, of seating capacity for eating purpose is about 18 at a time. The unit has 01 no kitchen at eastern side of eating house. The kitchen has only 02 no LPG-fired ovens for cooking activities. LPG fired ovens have not any fume collection hood & stack (chimney) for venting out the fumes (arising out of cooking activities in the kitchen) into the atmosphere. During inspection cooking activity was not going on.
- The unit has no ETP/facilities (oil & grease trap) for treatment of effluent from kitchen/washing of utensils activities and wash basin. Waste water is directly discharged to Hooghly River. The unit is taking water for kitchen activities, washing of utensils and drinking purpose from Hooghly Nadi Jalapath Paribahan Samabay Samity Limited as informed during inspection.
- Solid wastes (food wastes & kitchen wastes etc.) are disposed through IIMC conservancy. Papers, plastics, plastic bottles (including PET) & glass bottles are sold out, as informed by unit personnel.

**AND WHEREAS**, the unit was again called for a hearing on 20.07.2023 at the Public Grievance Cell of

Page 1 of 3



the State Board for the non-compliances of environmental norms as mentioned above. Mr. Ankur Sharma, complainant, appeared in person. Mr. S. Kumar Tewar, representative, appeared on behalf of M/s Anna Hotel. The complainant stated that the respondent unit does not follow any direction given by the State Board ROP dated 16/11/2022. The representative of the respondent unit failed to submit any valid trade license of the local authority and consent to operate of the State Board.

**NOW THEREFORE**, considering the above, M/s Anna Hotel, Prop: Mr. S. Sunder Tewar located 4/5, Rishi Bankim Chandra Road, Near Jetty No. 2, opposite to Howrah Railway Station, P.S.-Golabari, Dist.-Howrah, Pin-711101 is hereby closed by the State Board with immediate effect.

The electricity connection of the unit is ordered to be disconnected forthwith.

The Vice President (Distribution and Service), CESC Ltd. is requested to take necessary steps for disconnection of electricity of the above mentioned unit immediately.

The closure order will take immediate effect and the Officer-in-Charge, Golabari Police Station is directed to execute the closure order against the aforementioned unit and submit the compliance report to the State Board within seven (07) days from the receipt of this order.

This direction has been issued to the Officer-in-Charge, Golabari Police Station and the Vice President (Distribution and Service), CESC Ltd. in conformity with the order of the Hon'ble High Court, Calcutta dated 21/08/1998 and 28/04/1999 respectively.

The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB is requested to take necessary steps for proper execution of the closure order against the unit and also visit the unit involving the local police station and the Nodal Police Officer.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder after being approved by the Competent Authority.

By Order,

*S. Mitra*  
Chief Engineer  
Operation & Execution Cell  
West Bengal Pollution Control Board

Memo No. 1214 (1-5) 5L/WPB-2021/A-3568

Date: 24/08/2023

Copy forwarded for information and necessary action to:

1. M/s Anna Hotel .Prop: Mr. S. Sunder Tewar , 4/5, Rishi Bankim Chandra Road, Near Jetty No. 2, opposite to Howrah Railway Station. P.S.-Golabari, Dist.-Howrah, Pin-711101.
2. OSD. to the Hon'ble MIC, Dept. of Environment, Govt. of W.B. Prani Sampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
3. P.S. to the Principal Secretary, Dept. of Environment, Govt. of W.B., Prani Sampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
4. The Vice President (Distribution and Service), CESC Ltd., CESC House, Chowringhee Square, Kolkata-700001
5. The Commissioner of Police, Howrah Police Commissionerate, 28 No. Nityadhan Mukherjee Road, Howrah-711101.



6. The Chief Engineer, Planning & EIM Cell, WBPCB.
7. The Senior Law Officer, WBPCB.
8. The Senior Scientist & In-Charge, P.G. Cell, WBPCB.
9. The Environmental Engineer & In-Charge, Howrah Regional Office, WBPCB.
10. The Officer-in-Charge, Golabari Police Station, 97, Dr Abani Dutta Rd. Babudanga, Mali Panchghara, Howrah, Pin- 711101
11. T.A. to the Member Secretary, WBPCB.
12. P.A. to the Chairman, WBPCB.
13. Technical Cell, WBPCB for updating the website.
14. Environment Officer- Communication, WBPCB – for circulation through float file.
15. Guard file of O & E Cell.

*gmsl*  
Chief Engineer  
Operation & Execution Cell  
West Bengal Pollution Control Board



BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 104/2023/EZ

SUBHAS DATTA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 07  
i.e. THE WEST BENGAL POLLUTION CONTROL  
BOARD.

PRITHWISH KUMAR BASU  
ADVOCATE  
HIGH COURT AT CALCUTTA